

15. Central Government contribution towards Coir workers Welfare Fund. (b) the time by which the plant is proposed to start functioning; and

16. Supply of 20 Semi-automatic Looms to manufacturing societies with Central Assistance. (c) the total estimated cost thereof?

17. Replacement of 3000 old looms with improved standardised looms. THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) M/s Mangalore Chemicals and Fertilizers Limited have set up their Urea and DAP Fertilizer Plants which have been in existence and in operation for the last 15 at Mangalore.

18. Establishment of a modern factory for production of PVC tufted mattings, coir tiles, rubberised products etc. (b) and (c). Do not arise.

19. Production subsidy to Small Scale Producers for dyeing coir in the Public Sector Dye House.

**Export of Coffee**

20. Establishment of Industrial units for production of coir manufacturing equipments.

3839. SHRIMATI BASAVA RAJESWARI:  
SHRI V. KRISH NA RAO:

Will the PRIME MINISTER be pleased to state:

21. Continuance of Rebate Scheme and modifying the present scheme so as to have 10% rebate for 180 days. (a) the total quantity of coffee exported and the foreign exchange earned in the last three years;

**Chemicals and Fertilizer Plant at Mangalore**

(b) whether there is a considerable scope of increasing the export of coffee; and

3838. SHRI A. VENKATESH NAIK:  
SHRIMATI BASAVA RAJESWARI:

(c) the steps contemplated by the Government in this regard?

Will the PRIME MINISTER be pleased to state:

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) The total quantity of coffee exported and the foreign exchange earned in the last three years are as under:-

Year	Quantity in tonnes	Value in Rs. lakhs
1989-90	134052	36314.79
1990-91	100110	27889.05
1991-92	*111372	*34888.04

[\* Provisional]

(b) and (c). Keeping in view the global demand-supply position, the scope for increasing the quantity of our coffee exports is limited.

### **Vanaspati Production**

3840. DR. R. MALLU: Will the PRIME MINISTER be pleased to state:

(a) whether there is excess installed capacity for Vanaspati production in the country;

(b) whether there is a change over to liquid vegetable oils;

(c) whether the Government propose to encourage switch over to vegetable oils; and

(d) if so, the steps proposed to be taken in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRIKAMALUDDIN AHMED): (a) Yes, Sir.

(b) to (d). It is already seen that the consumer preference has shifted to the use of liquid oils in greater proportion.

### **Liberalisation Measure**

3841. SHRI R. DHANUSKODI ATHITHAN: Will the PRIME MINISTER be pleased to state:

(a) the details of the various measures aimed at liberalising the industrial sector announced together with their dates;

(b) whether the Government have assessed their impact on the extent of production and improvement in quality of products, if so, the details thereof;

(c) whether any monitoring system has been enforced; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI): (a) Various measures aimed at liberalising the industrial sector were announced through a Statement on Industrial Policy laid down in both the Houses of Parliament on 24th July, 1991.

(b) It is too early to assess the impact of various measures on the production and quality of products. However, in respect of delicensed industries, readiness to commence production has been reported by 364 units.

(c) and (d). Responsibility of monitoring primarily rests with the state government. System of monitoring of industrial approvals at the level of state government has been evolved in collaboration with National Informatics Centre.

### **Self Financing Foreign Students**

3842. SHRI K. PRADHANI: Will the PRIME MINISTER be pleased to state:

(a) the procedure for selection of self financing foreign students for admission to medical and engineering colleges in India;

(b) whether some students who had applied for a particular session were granted admission for another session; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) to (c). Application from Self Financing Foreign Students from